

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3428  
ANSWERED ON:13.12.2012  
SUBSIDY ON AMMONIA SULPHATE AND SULPHUR  
Biswal Shri Hemanand

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the list of fertilizers that are subsidized by the government has been revised in the recent past;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any assessment on the legitimacy of providing subsidy on all the fertilizers in the list;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): At present, Urea and 21 grades of Phosphatic and Potassic (P&K) fertilizers are provided at subsidised rates to farmers. Recently, four grades of P&K fertilizers ceased to be a part of subsidy scheme as the grade 23-23-0-0 was excluded from Fertilizer Control Order 1985 with effect from 22.6.2012 and the period of inclusion of grades namely, DAP lite-II (14-46-0-0), MAP lite (11-44-0-0) and 13-33-0-6, in the subsidy scheme expired on 29.8.2012.

(c) to (e): An Inter Ministerial Committee (IMC) has been constituted under Nutrient Based Subsidy Policy with Secretary (Fertilisers) as the Chairperson with representatives of Ministry of Agriculture and Cooperation, Department of Expenditure, Planning Commission and Department of Agricultural Research and Education. The Committee recommends inclusion of new fertilizers under the subsidy scheme based on application of manufacturers/importers and its need appraisal by Indian Council for Agriculture Research. Based on the recommendation of the Committee, the Government decides the inclusion of the fertilizers in the subsidy scheme.